

Annexure 7

Name of the corporate Debtor: Manidhari Stainless Wire Private Limited

Date of Commencement of CIRP: 17th August 2023

List of creditors as on: 16/09/2023

List of Operational Creditors (Government dues)

(Amount in INR)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted						Amount of contingent claims	Amount of any mutual dues, that may be	Amount of claims not admitted	Amount of claims under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC					
1	Assistant Commissioner of Central Tax, Central Excise & Service Tax, Jeedimetla Division Medchal GST Commissionerate, Hyderabad	State Government	30/08/2023	28,42,91,687	-	Government Dues	-	-	No	0%	-	-	-	28,42,91,687.00	Note 1
2	Employees State Insurance Corporation, Hyderabad	State Government	04/09/2023	25,015	-	Government Dues	-	-	No	0%	-	-	-	25,015.00	Note 2
3	Southern Power Distribution Company of Telangana Limited	State Government	15/09/2023	16,06,761	-	Government Dues	-	-	No	0%	-	-	-	16,06,761.00	Note 3
Total				28,59,23,463	-		-	-		0%	-	-	-	28,59,23,463	

Note 1

Claim received from Assistant Commissioner of Central Tax, Central Excise & Service Tax, Jeedimetla Division Medchal GST Commissionerate, Hyderabad amounting to Rs. 28,42,91,687/- It is important to note that the claim was initially submitted in a non-prescribed format. In response, we have requested additional information to support their claim. As of today, we are still awaiting the submission of the claim in the prescribed format, along with the necessary supporting documents. Once we receive the claim in the prescribed format and all required documents, we will proceed with the verification process. It is essential to mention that the provisional acceptance of the claim is contingent upon the successful completion of this verification process.

Note 2

The Claim of Employees State Insurance Corporation, Hyderabad received. The same is under verification. Subject to this, the claim is provisionally accepted.

Note 3

The Claim of Employees State Insurance Corporation, Hyderabad received. The same is under verification. Subject to this, the claim is provisionally accepted.